
**NATIONAL TEST HOUSE, CALCUTTA (DIRECTOR GENERAL)
GROUP A POST RECRUITMENT RULES, 2000**

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**NATIONAL TEST HOUSE, CALCUTTA (DIRECTOR GENERAL)
GROUP A POST RECRUITMENT RULES, 2000**

G.S.R. 61. In exercise of the powers conferred by the proviso to article 309 of the Constitution and in supersession of the National Test House, Calcutta (Director General) Recruitment, Rules, 1991, except as respects things done or omitted to be done before such supersession, the President hereby makes the following rules regulating the method of recruitment to the post of Director General in the National Test House, Calcutta, Department of Supply, namely :-

1. Short title and commencement :-

(1) These rules may be called the National Test House, Calcutta (Director General) Group A Post Recruitment Rules, 2000

(2) They shall come into force on the date of their publication in the Official Gazette.

2. Number of post, classification and scale of Pay :-

The number of the said post, its classification and the scale of pay attached thereto shall be as specified in columns 2 to 4 of the Schedule annexed to these rules.

3. Method of recruitment, age limit, qualifications, etc :-

The method of recruitment to the said post, age limit, qualifications and other matters connected therewith shall be as specified in columns 5 to 14 of the said Schedule.

4. Disqualification :-

No person,

(a) who has entered into or contracted a marriage with a person having a spouse living; or

(b) who, having a spouse living, has entered into or contracted a marriage with any person, shall be eligible for appointment to the said post :

Provided that the Central Government may, if satisfied, that, such marriage is permissible under the personal law applicable to such person and the other party to the marriage and that there are other grounds for so doing, exempt any person from the operation of this rule.

5. Power to relax :-

Where the Central Government is of the opinion that it is necessary or expedient so to do; it may, by order, for reasons to be recorded in writing and in consultation with the Union Public Service Commission, relax any of the provisions of these rules with respect to any class or category of persons.

6. Savings :-

Nothing in these rules shall affect reservations, relaxation of age limit and other concessions required to be provided for the Scheduled Castes, the Scheduled Tribes, Ex-servicemen and other Special categories of persons in accordance with the orders issued by the Central Government from time to time in this regard.

SCHEDULE 1

SCHEDULE

SCHEDULE				
Name of Post	Number of post	Classification	Scale of Pay.	Whether selection by merit or selection-cum-seniority or non-selection post
1	2	3	4	5
Director General	1*	General Central Service, Group	Rs. 18400-500-22400	Not applicable
	(2000)	'A' Gazetted, Non-Ministerial.		

	*Subject to			
	variation			
	dependent			
	on work-			
	load.			